

an>

Title: List of Bills passed by the House of Parliament during the 9<sup>th</sup> session of 14<sup>th</sup> Lok Sabha and assented to by the President.

SECRETARY-GENERAL : Sir, I lay on the Table the following 13 Bills passed by the Houses of Parliament during the Ninth Session of Fourteenth Lok Sabha, and assented to by the President since a report was last made to the House on the 23<sup>rd</sup> November 2006 :

1. The Constitution (Scheduled Tribes) Order Amendment Bill, 2006;
2. The Indian Rifles (Repeal) Bill, 2006;
3. The Appropriation (Railways) No. 5 Bill, 2006;
4. The Appropriation (Railways) No. 6 Bill, 2006;
5. The Essential Commodities (Amendment) Bill, 2006;
6. The Appropriation (No. 5) Bill, 2006;
7. The Appropriation (No. 6) Bill, 2006;
8. The Administrative Tribunals (Amendment) Bill, 2006;
9. The Prohibition of Child Marriage Bill, 2006;
10. The English and Foreign Languages University Bill, 2006;
11. The Rajiv Gandhi University Bill, 2006;
12. The Tripura University Bill, 2006;
13. The Sikkim University Bill, 2006;

Sir, I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following seven Bills passed by the Houses of Parliament, and assented to by the President :

1. The Jallianwala Bagh National Memorial (Amendment) Bill, 2006;
2. The Uttaranchal (Alteration of Name) Bill, 2006;
3. The Indian Telegraph (Amendment) Bill, 2006;
4. The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Bill, 2006;
5. The Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Amendment Bill, 2006;
6. The Commissions for Protection of Child Rights (Amendment) Bill, 2006; and
7. The Central Educational Institutions (Reservation in Admission) Bill, 2006.

(Placed in Library, See No. LT 5789/07)

